

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 260 of 2012**

**Dated : 27<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s A.B. Grain Spirits Pvt. Ltd. ... Appellant(s)  
Versus  
Punjab State Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajesh Mittra  
Mr. Arjun Malik

Counsel for the Respondent(s) : Ms. Shikha Ohri  
Ms. Ruth Elwin for R-1  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for PSPCL

**ORDER**

We have heard the learned counsel for the parties.

Both the parties are directed to file their respective Written Submissions on or before 14.02.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **14<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**